

(b) if so, the action taken thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION & SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :**

(a) Not in the recent past.

(b) Does not arise.

**Plan of All India Council of Technical Education to draw Employment Scheme**

**3118. SHRI TEJA SINGH SWATANTRA:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the plan of All India Council of Technical Education to draw up employment scheme with the cooperation of some other countries; and

(b) the main features of such plan?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :** (a) The All India Council for Technical Education has been set up to advise the Central Government and

State Government's on all aspects of development of technical education and coordination and determination of standards in technical institutions. Formulation of employment schemes is outside the purview of the Council.

(b) Does not arise.

**Excise Duty on Sugar**

**3119. SHRI JAGANNATHRAO JOSHI: SHRI HUKAMCHAND KACHWAI:**

Will the Minister of FINANCE be pleased to state the rates of excise duty on sugar levied by the Central Government in Madhya Pradesh, Tamil Nadu, Mysore, Uttar Pradesh, Andhra Pradesh, Gujrat and Maharashtra?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) :** The rates of Central excise duty on sugar are uniform throughout the country. No distinction is made between the various States so far as levy of Central excise duty is concerned. The current effective rates of Central excise duty on different varieties of sugar are as follows :

S.No.	Description of sugar	Effective rates of duty	
		Basic	Additional
1.	Sugar other than Khandsari or Palmyra.	24 per cent <i>ad valorem</i>	6 per cent <i>ad valorem</i>
Note: At present assessment of this sugar is made on the basis of a tariff value of Rs. 125/- per quintal.			
2.	Khandsari sugar	15 per cent <i>ad valorem</i>	2.5 per cent <i>ad valorem</i>
Note: 1. Khandsari sugar manufactured without the aid of sulphitation plant by non-power contrivance even if the raw material used was manufactured with the aid of power is totally exempt from the Central excise duty.			
Note: 2. Manufacturers of Khandsari sugar have the option to avail of alternative compound levy rates.			
3.	Palmyra sugar	NIL	NIL